

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

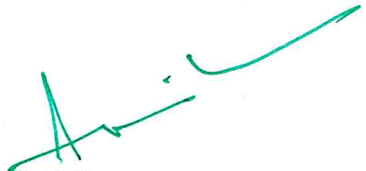
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 9/11	IA 54/17 in TP 27/16	Hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA KALIGOTRA KEISTONE PARTNERS 7829466499	RESPONDENT NO. 1	
2.	BNAYYA MOHA AYB + partner 42400500	PETITIONER	
3.	ATUL MADHAVAN DUA ASSOCIATES 9877235700	RESPONDENT 2, 3, 5, 6, 7 & 8	

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. For hearing List it on 27.09.2017.


MEMBER(J)


MEMBER(T)